

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).
28678-28682/2017

(Arising out of impugned final judgment and order dated 03-07-2017 in ITA No. 446/2016 03-07-2017 in ITA No. 445/2016 03-07-2017 in ITA No. 444/2016 03-07-2017 in ITA No. 442/2016 03-07-2017 in ITA No. 440/2016 passed by the High Court Of Delhi At New Delhi)

HOUSING AND URBAN DEVELOPMENT CORPORATION LTD Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER OF INCOME TAX Respondent(s)

(FOR ADMISSION and I.R.)

Date : 06-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Jasmeet Singh, AOR
 Mr. Gagan Gupta, Adv.
 Mr. Naman Joshi, Adv.
 Ms. Rusheet J.Saluja, Adv.
 Mr. Nitesh Shrivastava, Adv.
 Mr. Amit Kaushik, Adv.
 Ms. Runjita Das, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with Civil Appeal No. 5796 of 2012.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER